

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.01.2018~~
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 14/BB/ 2018	-	Admission	Rule 4(1)	M/s Reliance Nippon Life Asset Management Limited and another Vs M/s Biodiversity Conservation India Private Limited

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. N. k. Dilip
M. G. Nanjappa
Vivek. B.S. } Tatva
Legal

Petitioners

Vivek BS

(Ph: 9035451477)

ORDER

Matter is listed today for admission. Counsel is directed to clarify how this petition is maintainable against the Guarantor and further, Counsel to explain how Financial Creditor can move this application and besides, Counsel has to comply other objections. List it on 23.01.2018.


Member (T)


Member (J)